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Title: Motion regarding 1st and 2nd Reports of Committee on Private Members' Bills and Resolutions (Motion Adopted).

SHRI PRABODH PANDA (MIDNAPORE): I beg to move the following:-

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on 25 November, 2009, subject to modification that para 6 and sub-para (iii) of para 7 of recommendations thereof, relating to allocation of time to Resolutions, be omitted and also agree with the Second Report of the Committee presented to the House on 2 December, 2009."

MADAM CHAIRMAN: The question is :

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on 25 November, 2009, subject to modification that para 6 and sub-para (iii) of para 7 of recommendations thereof, relating to allocation of time to Resolutions, be omitted and also agree with the Second Report of the Committee presented to the House on 2 December, 2009."

*The motion was adopted.*

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